

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 4933 of 2015**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

07/29.06.2020 Through V.C.

As prayed for by learned counsel for the parties, put up
this case on 13th July, 2020 for “Final disposal”.

(Deepak Roshan, J.)

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